

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.11.2023

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5392 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Aarif Ahsan Khan Vs. Jayesh Sanghrajka & Ors.	Abhay Nevagi
2.	I.A. No. 5371 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Assistant Commissioner of Commercial Taxes, Vs. Pratibha Industries Ltd. & Anr.	Tanishq Kashyap
3.	I.A. No. 5370 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Pooja Mehra Vs. Nilesh Sharma & Anr.	Vaibhav Mahajan
4.	I.A. No. 5402 of 2023 I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 740 of 2023	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.	Ishaan George

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Assistant Registrar